

ORDER :

In compliance of directions contained in Hon'ble High Court letter No.564 Spl.E.II/L.80(a) dated 03.07.2018 and in the wake of mandate of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, the Internal Complaints Committee at Headquarters Rewari consisting of the following is hereby constituted :-

01. Ms. Yachana,  
Civil Judge (Junior Division),  
Rewari. Chairperson
02. Ms. Aparana Bhardwaj,  
Civil Judge (Junior Division),  
Rewari. Member
03. Ms. Sarita Rani, Superintendent Grade-II  
Judicial Branch of this office. Member
04. Shankar Singh, Advocate,  
District Courts, Rewari. Member

The aforesaid committee shall deal with the concerned complaints of sexual harassment to women working officers/officials of the department, in view of the instructions contained in the aforesaid Act.

All concerned be informed accordingly.

Dated : 04.07.2018

  
(Manisha Batra),  
District & Sessions Judge,  
Rewari.

Endst. No. 7294-97

Dated 05/7/18

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab and Haryana High Court, Chadigarh in continuation of this office letter No.7213 dated 04.07.2018 and Hon'ble High Court letter No. 564 Spl.E.II/L.80(a) dated 03.07.2018.
2. All the Judicial Officers including CJM-cum-Secretary, District Legal Services Authority, posted in Rewari Sessions Division.
3. Ms. Sarita Rani, Superintendent Grade-II (Judicial Branch) of this office.
4. Sh. Shankar Singh, Advocate, District Courts, Rewari.

  
(Manisha Batra),  
District & Sessions Judge,  
Rewari.